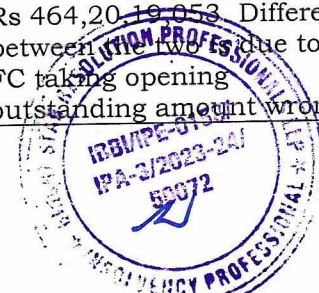


Table II

**M/s. Pioneer Gas Power Ltd-Under CIRP
List of Financial Creditors in Form C**

S.N.	Name of the Creditor	Amount Claimed by the Creditor (in Rs)	Admitted Provisional/Final (Rs)	Voting Share Percentage	Remarks/ Comments
1	IFCI Ltd	1150,81,47,739	1100,22,60,996	27.75	Our calculation throws total dues at Rs 1100,22,60,996. Difference between the two is due to the compounding of penal interest by the FC, while arriving at the total claim. Lower of the two has been admitted provisionally .
2	Punjab National Bank	507,65,69,026	443,42,14,890	11.18	Our calculation throws total dues at Rs 443,42,14,890. Full break up of interest and penal interest, and the calculation sheets are not provided by the FC. Lower of the two has been admitted provisionally .
3	Indian Overseas Bank	439,63,28,089	439,63,28,089	11.09	Our calculation gives total claim amount at Rs 445,87,19,491. Difference between the two is due to FC taking normal interest also on simple basis (without compounding), and calculating interest from 15.11.2021, instead of doing so from 29.07.2019. Claimed amount being lower than our figure, lower of the two has been admitted provisionally.
4	Central Bank of India	439,57,56,960	439,57,56,960	11.09	Our calculation gives total claim amount as Rs 453,52,67,414. Difference between the two is due to calculation error w.e.f. 01.10.2022, wherein FC has not taken cumulative outstanding amounts for the purpose of calculation of Interest and Penal Interest. Claimed amount being lower than our figure, lower of the two has been admitted provisionally.
5	State Bank of India	424,70,33,982	424,70,33,982	10.71	Our calculation gives total claim amount as Rs 464,20,19,053. Difference between the two is due to the FC taking opening outstanding amount wrongly



					at Rs 185,41,55,291, instead of Rs 191,80,45,026. Claimed amount being lower than our figure, lower of the two has been admitted provisionally.
6	Exim Bank	398,70,76,716	390,18,24,426	9.84	Our calculation gives total claim amount as Rs 390,18,24,426. Difference between the two is due to compounding of penal interest by the FC. Lower of the two has been admitted provisionally.
7	Bank of Baroda	268,58,27,473	268,58,27,473	6.77	Our calculation gives total claim amount as Rs 292,04,77,025. Difference between the two is due to penal interest being taken by the FC @2% of the actual normal interest, instead of calculating penal interest on the cumulative outstanding dues. Lower of the two has been admitted provisionally.
8	Punjab & Sind Bank	247,50,35,442	241,14,84,316	6.08	Our calculation gives total claim amount as Rs 241,14,84,316. Difference is due to compounding of penal interest by the Bank. Lower of the two has been admitted provisionally.
9	Karur Vysya Bank	217,79,34,980	217,79,34,980	5.49	Our calculation gives total claim amount as Rs 219,67,26,387. Difference is due to (a) non-inclusion of unrealized interest of Rs 319,41,081 for computing interest, and (b) compounding of penal interest. Lower of the two has been admitted provisionally.
	Total	4094,97,10,407	3965,26,66,112	100%	

